

भारत सरकार
GOVERNMENT OF INDIA



लद्दाख का राजपत्र The Ladakh Gazette

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लद्दाख, 23 मार्च, 2026
LADAKH, MONDAY, MARCH, 23, 2026

Part II - Section 3

केन्द्र-शासित प्रदेश लद्दाख प्रशासन
ADMINISTRATION OF UNION TERRITORY OF LADAKH

HOME DEPARTMENT

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, LEH

Present: -Spalzes Angmo
J.O.Code/UID No. JK00142

In the case of:

State
FIR No. 59/2025
P/s Leh U/S: - 8/20 NDPS Act

Vs

Gam Bahadur Thakuri
S/o Chandra Bahadur Thakuri
R/o Kawasoti Ward No. 1 Distt. Nawalparasi
Bardaghat Sasta Nepal, A/P Upper Chubi Leh

GENERAL WARRANT OF ARREST

Whereas, in the above titled case, accused person namely Gam Bahadur Thakuri S/o Chandra Bahadur Thakuri R/o Kawasoti Ward No. 1 Distt. Nawalparasi Bardaghat Sasta Nepal, A/P Upper Chubi Leh is concealing himself to evade the process of law and he is declared ABSCONDER in the case.

Accordingly General Warrant of arrest is hereby issued against the accused person. The above-named accused be arrested wherever and whenever found to be produced before this court.

This warrant shall remain in force till arrest of the accused.

Issued on 25th day of February 2026, under my signature and seal of this Court.

No: -87/PDSJ/Leh

Dated: - 25/2/26

Sd/-
Spalzes Angmo (JK00142)
Principal District & Sessions Judge
Leh

ANUPAM
BHARDWAJ
AJ

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by ANUPAM
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